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No. K. 11019/12/2023-US.I/II
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road, New Delhi-110 011.

Dated: 30th March, 2023.

NOTIFICATION

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint, Shri Justice T. S. Sivagnanam, senior-most puisne Judge of Calcutta High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 31.03.2023 consequent upon the retirement of Shri Justice Prakash Shrivastava, Chief Justice, Calcutta High Court.

(Rajinder Kashyap)

Additional Secretary to the Government of India

Tele: 2338 3037

To

The Manager, Government of India Press, Minto Road, New Delhi. No. K. 11019/12/2023-US.I/II

Dated: 30.03.2023

Copy to:

- 1. Shri Justice T. S. Sivagnanam, Judge, Calcutta High Court through the Registrar General, Calcutta High Court, Kolkata.
- 2. The Secretary to Governor, West Bengal, Kolkata.
- 3. The Secretary to Chief Minister, West Bengal, Kolkata.
- 4. The Secretary to the Chief Justice, Calcutta High Court, Kolkata.
- The Chief Secretary, Govt. of West Bengal, Kolkata. 5.
- 6. The Registrar General, Calcutta High Court, Kolkata.
- 7. The Accountant General, West Bengal, Kolkata.
- 8. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
- PS to Principal Secretary to the Prime Minister, PM's Office, 9. South Block, New Delhi.
- 10. Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- PS to ML&J/PPS to MoS (L&J) /PPS to Secretary (Justice). 11.
- Technical Director, NIC, Department of Justice, with a request to 12. upload on the website of the Department (www.doj.gov.in).

Under Secretary (Appointments-I)

Tele: 2338 2978